

	WEEKLY STATEMENT FOR DESPATCH OF ORDER				
	EXCISE APPEAL BRANCH				
	CESTAT, NEW DELHI-110066				
	FROM 08.05.2017 TO 12.05.2017				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED	
		<u>FINAL ORDER</u>			
1.	E/55702/2013	FO/52941/2017	24/04/2017	08/05/2017	
2-6.	E/1291-1293/2010 & E/1791- 1792/2010	FO/52944-52948/2017	24/04/2017	08/05/2017	
7.	E/2456/2007	FO/52950/2017	24/04/2017	08/05/2017	
8.	E/1307/2010	FO/52962/2017	24/04/2017	08/05/2017	
9-12.	E/55996,56150/20 13 & E/56431- 56432/2013	FO/52963-52966/2017	24/04/2017	08/05/2017	
13-15.	E/122-124/2010 IN E/M/50040- 50042/2015	FO/52992-52994/2017	24/04/2017	08/05/2017	
16.	E/401/2011	FO/52995/2017	24/04/2017	08/05/2017	
17.	E/1150/2011	FO/53002/2017	24/04/2017	08/05/2017	
18.	E/53054/2015	FO/53004/2017	24/04/2017	08/05/2017	
19.	E/2701/2011	FO/53007/2017	24/04/2017	08/05/2017	
20.	E/54490/2014	FO/53009/2017	24/04/2017	08/05/2017	
21.	E/730/2011	FO/53010/2017	24/04/2017	08/05/2017	
22.	E/2885/2011	FO/53011/2017	24/04/2017	08/05/2017	
23.	E/55290/2013	FO/53012/2017	24/04/2017	08/05/2017	
24.	E/1971/2011	FO/53013/2017	24/04/2017	08/05/2017	
25.	E/CO/88/2012 IN E/2942/2011	FO/53014/2017	24/04/2017	08/05/2017	
26.	E/55493/2014	FO/53015/2017	24/04/2017	08/05/2017	
27.	E/631/2008	FO/52973/2017	25/04/2017	09/05/2017	
28-29.	E/1604-1605/2011	FO/52974-52975/2017	25/04/2017	09/05/2017	
30.	E/1228/2011	FO/52976/2017	25/04/2017	09/05/2017	
31.	E/CO/80/2012 IN E/2699/2011	FO/52977/2017	25/04/2017	09/05/2017	
32.	E/53593/2014	FO/52978/2017	25/04/2017	09/05/2017	
33.	E/1281/2011	FO/52979/2017	25/04/2017	09/05/2017	
34-35.	E/1751/2011 & E/1415/2011	FO/52980-52981/2017	25/04/2017	09/05/2017	
36-37.	E/51426 & 51502/2014	FO/52982-52983/2017	25/04/2017	09/05/2017	

[illegible]

Kind Attention:- Now all judicial orders are being suomoto disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.